#### **Shortage of Heavy Water**

2112. SHRI A. G. KULKARNI:

SHRI HARVENDRA SINGH HANSPAL;

SHRI CHITTA BASU:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to reports regarding shortage of heavy water required for the project,? commissioned in India;
- (b) if so, what was the project-wise capacity, licensed and actual production of heavy water during the last five years;
- (c) whether there is any truth in the allegation that India is receiving clandestinely foreign shipments of heavy water to run its nuclear power station; and
- (d) whether there is any proposal to augment production of heavy water?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) The capacity of all the Heavy Water Plants in operation is 365 MTS per annum.

Heavy Water being a strategic material, it is not in the national interest to reveal the actual production figure,s.

- (c) There is no truth in the allegation that India has received clandestinely foreign shipments of heavy water to run Its Nuclear Power Stations.
- (d) In additions to the plants in opera-ion, two more Heavy Water Plants, one it Manuguru (A.P.) and another at Hazira (Gujarat) are under construction additional plants to meet the anticipated emand are being planned.

# Arming of terrorisits in India and Afghanistan by Pakistan

- 2113. SHRI- MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the problem of Pakistan's active interfeijjence lily way of training, arming and pumping in of terrorists in Punjab and of Mujahidins in Afghanistan came up for discussion during President's recent visit to Moscow with Soviet leaders Government; and
- (b) if so, what was the outcome of the talks?

THE MINISTER'OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) Both sides expressed serious concern at Pakistan's violations of the Geneva Accords on Afghanistan and its involvement in extremist activities directed against India.

## Canadian Nationals helping terrorists in Punjab

2114. SHRI DIPEN GHOSH:

SHRI RAMNARAYAN GO-SWAMI;

SHRI M. A. BABY: SHRI
MOHAMMED AMIN: SHRI
E. BALANANDAN: SHRI
SUKOMAL SEN

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether Government have definite evidence of Canadian nationals helping terrorism in Punjab; if so, what are the details thereof and the reaction of Government thereto; and
- (b) whether Government have taken up the issue with the Canadian Government to protect its interests, if so, the details thereof?

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Government has conveyed its concern to the Government of Canada and appreciates the Canadian Government's continuing cooperation in combating the international dimensions of terrorist activities directed against India.

### भारतीय प्रशासितक सेवा के कुछ अधि-कारियों के अधितास स्थानों पर केन्द्रीय आंच व्यरों के छापे

2115 श्रो सोहन लाल धूसिया: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) अभी हाल ही में किन किन भारतीय प्रशासनिक सेवा अधिकारियों के अवासों पर केन्द्रीय जांच ब्यूरो नें छापे मारे थे और कुछ अपराध मूलक दस्तावेज तथा बिना हिसाब-किताब के धन का पता लगाया था ;
- (ख) इस समय वें किन किन पदों पर हैं चौर ये अधिकारी कब से सेवः में हैं ;
- (ग) सरकार उनके खिलाफ क्या कार्यवाही करने का विचार रखती है;
- (घ) क्या सरकार ऐसे किसी अधि-कारों को जबरन सेवानिवृत करने का विचार कर रही है ; और
- (ङ) उनमें से कौन कौन अधिकारी पीक्सीक्एसक केंडर के हैं जोकि आईक एक्एसक कैंडर में पदोक्षति कर दिए गए ये और ऐसे अत्येक मामले में उनकी कितनी सेवा अवधि बकाया है ?

कानिक, लोक शिकायत और पेंशन . मंत्रातय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्रीपी चिवम्बरम): (क)

- तथा (ख) (श्री कें बी श्रब्दुल हमीद, श्राई० ए० एस० (केरल: 74) निदेशक सर्वेक्षण तथा भूमि रिकार्ड, केरल सरकार विवेन्द्रम। इनकीनि युक्ति भारतीय प्रशासनिक सेवा में तारीख 20.12.79 को की गई थी तथा वे तारीख 30.4.88 को सेवानिवृत्त हए।
- (ii) श्री धर्म दत्त श्राई ए०एस० (संघराज्य क्षेत्र: 72)—प्रशासक, नई दिल्ली नगर पालिका, नई दिल्ली । वे तायीख 18.4.78 से भारतीय प्रशासनिक सेवा के सदस्य हैं ।
  - (ग) फिलहाल यह प्रश्न नहीं उठता ।
  - (घ) जी नहीं।
- (ङ) श्री धर्म दत्त । इनकी लगभग चार वर्षों की सेवा ग्रेष रह गई है ।

### Delay in issue of pension orders and other due to the retiring Government servants

- 2116. SHRI PARVATHANENI UPEN-DRA Will the PRIME MINISTER be pleased to state:
- (a) whether there is any delay in the issue of pension orders and clearance of other dues on the day of retirement to the Government "servants;
- (b) if so, the action taken by Government in this regard; and
- (c) the number of Government officials who retired during the past two years ending December, 1987 and the numbej of retired Government employees who were paid their dues during that period'

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLK GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) it structions were issued by the Governme) in lanuary, 1987 making the Heads <